

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MIKI MAIZE MILLING PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Miki Maize Milling Private Limited
2.	Date of incorporation of corporate debtor	14/12/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No- of Corporate Debtor	U15490GJ2007PTC052354
5.	Address of the registered office and principal office (if any) of corporate debtor	59, GIDC, Taluka Cambay, Kansari, Gujarat, India, 388630
6.	Insolvency commencement date in respect of corporate debtor	11/02/2026
7.	Estimated date of closure of insolvency resolution process	10/08/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sunit Jagdishchandra Shah Registration No: IBBI/IPA-001/IP-P00471/2017-2018/10814
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<u>Address:</u> 801-802, Eight Floor, Abhijeet -1, Opp Bhuj Mercantile Bank, Mithakhali Six Roads, Navrangpura, Ahmedabad, Gujarat, 380006 <u>Email:</u> sunit78@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<u>Address:</u> 801-802, Eight Floor, Abhijeet -1, Opp Bhuj Mercantile Bank, Mithakhali Six Roads, Navrangpura, Ahmedabad, Gujarat, 380006 <u>Email:</u> cirp.mikimaize@gmail.com
11.	Last date for submission of claims	25/02/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Miki Maize Milling Private Limited** on 11th February, 2026.

The creditors of **Miki Maize Milling Private Limited** are hereby called upon to submit their claims with proof on or before 25/02/2026 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

CA Sunit Jagdishchandra Shah
Reg. No. IBBI/IPA-001/IP-P00471/2017-18/10814
AFA No. AA1/10814/02/300627/108984
AFA Validity Date: 30/06/2027

Date: 13/02/2026
Place: Ahmedabad

Aadhar Housing Finance Ltd.

Corporate Office: Unit No. 802, Nitraj Rustumjee, Western Express Highway and M.V. Road, Andheri (East), Mumbai-400069
 Vapi Branch: Ginnar Khushboo Plaza, Survey No. 552/P, 551/P, 597/P, Commercial Plot-209, Opp Vishal Mega Mart, GIDC, Vapi-395193 (Gujarat)
 Surat Parval Patiya Branch: Shop No.312&313, Times Galleria, Nr. Saroli Village Gate, Opp Kuberji World Textile Market, Surat, Kadjaroda Road, Surat-395010 (Gujarat)
 Porbandar Branch: 301, 3rd Floor, R.D. Complex, M.G. Road, Porbandar - 360575, (Gujarat)



E-AUCTION - SALE NOTICE
 E-Auction Sale Notice for Sale of Immovable Properties under the Securitization and Reconstruction of Financial Asset and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of Security Interest (Enforcement) Rules, 2002.
 Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgage, possession of which has been taken by the Authorized Officer of Aadhar Housing Finance Limited will be sold on "As is where is", "As is what is", and "Whatever there is" with no known encumbrances Particulars of which are given below:

Sl. No.	Borrower(s) / Co-Borrower(s) / Guarantor(s)	Demand Notice Date & Amount	Description of the Immovable Property	Reserve Price (₹)	EMD (10% of ₹)	Nature of Possession
1	(Loan Code No. 04310000129/ Vapi Branch) Ranjnabhai Jeebhaji Khadapat (Borrower) Rasambhaji Balrajnabhai Khadapat & Kausalyaji Ranjambhai Khadapat (Co-Borrowers)	10-07-2025 ₹ 14,22,860/-	All that piece and parcel of the property bearing, GF FF OH NH 8, 13 Valsad Valsad Gujarat 396003 Boundaries - East - Plot No. 12, West - Internal Road, North - Plot No. 14, South - Internal Road	Rs. 12,65,760/-	1,26,576/-	Physical
2	(Loan Code No. 12310000593/ Surat Parval Patiya Branch) Ahemadraz Samim Ansan (Borrower) Sammaharshi Akhter Ansan & Fayezabnu Bano Ansan (Co-Borrowers) Mohammadshah Samim Akhter Ansan (Guarantor)	10-11-2025 ₹ 9,60,102/-	All that piece and parcel of the property bearing, Flat No. 202 Second Floor Krishna Residency-2 Sapah Kim Road Plot No.13A,13B, 14A And 14B Under Gayatri Nagar V-Sayan Ta-Opad Dist-Surat Gujarat 395003 Boundaries - East - Society Road, West - Star An Passage, North - Flat No. 202, South - Flat No. 204	Rs. 8,76,480/-	87,648/-	Physical
3	(Loan Code No. 18410000296/ Porbandar Branch) Manish Dabhi (Borrower) Jyotiben Dabhi (Co-Borrower)	12-04-2025 ₹ 12,43,499/-	All that piece and parcel of the property bearing, GF FF Division No. A Jubel OH To Porbandar-Khadpat Road C.S. No. 2026 Porbandar Porbandar Gujarat 360575 Boundaries - East - Society Road, West - 1-83 Sq.Mt. Road Chini, West - This Property paki Part No. 8, North - 4-27 Sq.Mt Road, South - Others Property	10,20,960/-	1,02,096/-	Physical

- Last Date of Submission of ID of Earnest Money Deposit along with KYC, Tender Form and accepted terms and conditions (Tender Documents) is 20.03.2026 while 5.00 PM at the Branch Office Address mentioned herein above or registered on <https://banksauctions.com>. Tenders documents received beyond last date will be considered as invalid tender and shall accordingly be rejected. No interest shall be paid on the EMD.
- Date of Opening of the Bid/Order for Property is 21.03.2026 on <https://banksauctions.com> at 3.00 PM to 4.30 PM.
- AHLF is not responsible for any liabilities whatsoever pending upon the property as mentioned above. The Property shall be auctioned on "As is Where is Basis", "As is What is Basis" and "Whatever is There is Basis".
- The Demand Draft should be made in favor of Aadhar Housing Finance Limited Only.
- Auctioneering shall be only through "Online Electronic Auction" through the website <https://banksauctions.com>. Bidders are advised to go through the website for details/terms before taking part in the e-auction sale proceedings.
- The intending bidders should register their names at portal www.banksauctions.com through the link <https://www.banksauctions.com/registration/signup>, and get their User ID and password free of cost. Prospective bidder may avail online training on E-auction from the service provider www.banksauctions.com through the website www.banksauctions.com.
- For further details contact Authorized Officer of Aadhar Housing Finance Limited, Amitkumar Sani (Contact No. 9913332244, Vijayarajesh Prakashini Choudhary (Contact No. 9879530096) OR the service provider M/S C1 INDIA PVT LTD, Mr. Prabhakar, Mobile No. +91-74182-81709, E-mail: info@banksauctions.com and support@banksauctions.com. Phone No. +917291981124/25/26. As on date, there is no order restraining and/or court injunction AHLF/the authorized Officer of AHLF, being selling, alienating and/or disposing of the above immovable property/securities/assets.
- For detailed terms and conditions of the sale, please refer to the link provided in Aadhar Housing Finance Limited (AHLF), secured creditor's website i.e. www.aadharhousing.com.
- The Bid incremental amount for auction is Rs. 10,000/-.
- This newspaper publication and the data contained herein is intended for general public dissemination. Any reproduction, distribution, transmission, or republication of this content, in whole or in part, in any form or by any means, whether print, digital, electronic, publication in any form, e-mail or web publications, or otherwise through any mode is strictly prohibited. Any unauthorized use of the above content through any mode may result in appropriate legal action by AHLF.

Place: Gujarat, Date: 13-02-2026

Sd/- Authorized Officer
Aadhar Housing Finance Limited

IBDI BANK LIMITED - SAYAN BRANCH
 100, Sayan Road, Ahmedabad, Gujarat-384130

POSSESSION NOTICE - (For Immovable Property)
 Whereas, the undersigned being the Authorized Officer of IBDI Bank Ltd. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, and in exercise of Powers conferred under Section 13(1) read with the Security Interest (Enforcement) Rules, 2002, issued Demand Notices dated 14.09.2023 calling upon the Borrowers / Guarantor / Mortgagee Mr. Pankajbhai Devabhai Gadgil to repay the amount mentioned in the notice and Paika Twelve Only on or 09.09.2023 with further interest and expenses within 60 days from the date of notice of receipt of the said notice.

Sl. No.	Name & Address of Borrowers / Guarantor / Proprietor	Property ID	Description of the Movable & Immovable Property	Type of possession	Date of notice under section 13(2) Demand Notice and amount mentioned in the notice	Reserve Price (₹)	EMD (Amount in Lakhs)	Name, Address Mobile No. of Beneficiary Branch, A/C No. & IFSC Code
01	Borrower: Narendra Ambalal Kamnara Archana Narendra Kamnara (Co-Borrower) Reading at: Block No. 5, Room No. 120, Old Thane Main Road, Near First Bus Stop, Anandnagar Bhanuagar, Gujarat-364005	BKID219	Flat No. C-302, 1st Floor, C/Hwy (Sapulara) of Mubhambaneri, Awas Yojana at Tansariya, Bhuvanagar-364007 Registered Owner: Narendra Ambalal Kamnara & Archana Narendra Kamnara Area of Flat: 709 Sq. Ft.	Physical	Notice Dt: 18-03-2025 Notice Amount: Rs. 27.28 Lakhs and interest & other charges thereafter. Possession Dt: 28.09.2025	25.20	2.52	Bank of India, Bhanuagar Branch Mob No: 90999 58382 Post A/c No. 115 (digi): 3209020000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0003382 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
02	Borrower: Manish Vikrambhai Ghya Bh'raj, Krishna Aditya Park Colony Junagadh Highway, near Vad. Dist. - Gir Somnath-362265 Guarantor: Himansu Dayalal Nirmal Disha Aparna, 2nd Floor, Behind Swaminagar Temple, Veraval, Dist. Veraval, Gir Somnath-362265	BKID230	Double Storied House in Krishna Aditya Park, Opp. Sim Swaminagar Mandir, Junagadh Road, Veraval, Dist. - Gir Somnath - 362 265 over R.S. No.124 & 124B, Plot No. 1, Block No. 19 Registered Owner: Manish Vikrambhai Ghya Area of Plot: 68.58 Sq. Mts.	Physical	Notice Dt: 14.06.2025 Notice Amount: Rs. 30.81 lakhs and interest & other charges thereafter. Possession Dt: 09.09.2025	17.60	1.76	Bank of India, Veraval Branch Mob No: 90999 58382 Post A/c No. 115 (digi): 3219020000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0003311 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
03	Borrower: Rajesh Harilal Gohat Ta. Makli, Cuttly Bazar, Kharivada, Veraval, Dist. - Gir Somnath-362265	BKID250	Residential House at Chamunda Society over Plot No. 1, 2nd Floor, Survey No. 26 at Ver. Bhadrava, Veraval, Dist. - Gir Somnath, Gujarat-362265 Registered Owner: Rajesh Harilal Gohat Plot Area: 76.78 Sq. Mts.	Symbolic	Notice Dt: 01.05.2025 Notice Amount: Rs. 13.39 lakhs and interest & other charges thereafter. Possession Dt: 09.09.2025	13.00	1.30	Bank of India, Surendranagar Branch Mob No: 90999 58390 Post A/c No. 115 (digi): 3209020000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0002290 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
04	Borrower: Manhar Chamnabhai Jadv Reading at: "Akashdeep" Near Reliance Tower, Avadheshwar Township, Ratnapur, Surendranagar-363020	BKID251	Double Storied Residential House at Raj Laxmi Nagar, Opp. Sagar Kharaj, Off. Md Rd Road, At: Dudhga, Tal. Washidan, Dist. Surendranagar, Gujarat-363001 Plot over C.S. Ward No. 1, C.S. No. 5206, Plot No. 33 Registered Owner: Manhar Chamnabhai Jadv Plot Area: 79.85 Sq. Mts.	Symbolic	Notice Dt: 25.07.2025 Notice Amount: Rs. 23.21 lakhs and interest & other charges thereafter. Possession Dt: 06.11.2025	19.50	1.95	Bank of India, Surendranagar Branch Mob No: 90999 58390 Post A/c No. 115 (digi): 3209020000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0002290 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
05	Borrower: Shree Hanuman Industries (Prop. Manhar Chamnabhai Jadv Address at: "Akashdeep" Near Reliance Tower, Avadheshwar Township, Ratnapur, Surendranagar-363020	BKID252	Industrial Plot with Factory Shed at Manashi Industrial Park, Near-Pooja Foods, Surendranagar - Muli Highway, Tal. Muli, Dist. Surendranagar, Gujarat-363010 Shahpur, Tal. Muli, Dist. Surendranagar, Gujarat-363010 Registered Owner: Manhar Chamnabhai Jadv Plot Area: 179.75 Sq. Mts.	Symbolic	Notice Dt: 29.07.2025 Notice Amount: Rs. 70.65 lakhs and interest & other charges thereafter. Possession Dt: 06.11.2025	27.00	2.70	Bank of India, Lakhajir Road Branch Mob No: 90999 58391 Post A/c No. 115 (digi): 3101920000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0003311 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
06	Borrower: Sky Steel (Prop. Ranjanben Mukeshbhai Devadya Gukeshbhai Keshavbhai Devadya All residing at: Block No. 52, Rameshwar Avenue, Kamnara Road, Rajkot-360003	BKID254	Factory Shed over Industrial Plot No. Sub Plot No. 7A/1 of Sub Plot No. 7A of Plot No. 7 of No. 289 (Old R.S. No. 92 paki) 15 paki (1) of Village Pugalata, Tal. - Kotda-Sangam, Dist. - Rajkot, Gujarat - 360008 Registered Owner: Mukeshbhai Keshavbhai Devadya (Guarantor) Plot Area: 210 Sq. Mts.	Symbolic	Notice Dt: 31.07.2025 Notice Amount: Rs. 41.93 lakhs and interest & other charges thereafter. Possession Dt: 08.10.2025	37.24	3.73	Bank of India, Lakhajir Road Branch Mob No: 90999 58391 Post A/c No. 115 (digi): 3101920000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0003311 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
07	Borrower: 1. Vijaybhai Kishorbhai Vadodara 2. Bharti Vijay Vadodara Residing at: Block No. 12, Qr. No. 347, Dharamnagar, Awas Yojana RMC QTR, Bahubli Starting Hospital, Rajkot, Gujarat - 360007	BKID236	Flat No. A - 305, 3rd Floor, Ahim Residency, At: Bahubli - Nageshwar Jan Temple, Rajkot - Jamnagar Highway, At - Gharateswar, Dist - Rajkot-360005 Buildup Area: 48.84 Sq. Mts. (536 Sq. Feet) Registered Owner: Borrower Mr. Vijaybhai Kishorbhai Vadodara	Symbolic	Notice Dt: 11.06.2025 Notice Amount: Rs. 20.70 Lakhs and interest & Other Charges thereafter. Possession Dt: 18.10.2025	18.00	1.80	Bank of India, Lakhajir Road Branch Mob No: 90999 58391 Post A/c No. 115 (digi): 3101920000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0003311 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE

FOR A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF MIKI MAZE MILLING PRIVATE LIMITED

RELEVANT PARTICULARS	Miki Maze Milling Private Limited
1. Name of corporate debtor	Miki Maze Milling Private Limited
2. Date of incorporation of corporate debtor	14.12.2007
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U1549GJ2007PTC082354
5. Address of the registered office and principal office (if any) of corporate debtor	59, GIDC, Taluka Hambay, Kanarsi, Gujarat, India, 388320
6. Insolvency commencement date in respect of corporate debtor	11.02.2024
7. Estimated date of closure of insolvency resolution process	10.08.2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sunil Jagdishchandra Shah Registration No: IBBI/PA-0119-P0047/2012-19/181814
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 801-802, Eight Floor, AhiJeeb, 1, Opp. Bhuj Mercantile Bank, Mithambhaji Six Roads, Navrangpura, Ahmedabad, Gujarat, 380009 Email: sunil78@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 801-802, Eight Floor, AhiJeeb, 1, Opp. Bhuj Mercantile Bank, Mithambhaji Six Roads, Navrangpura, Ahmedabad, Gujarat, 380009 Email: cirp.mikimaze@gmail.com
11. Last date for submission of claims	25.02.2026
12. Classes of creditors, if any, under class (a) of sub-section (34) of section 5, as notified by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as authorized representative of the creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant forms and (b) Details of authorized representatives, if available	(a) https://ibbi.gov.in/inform/downloads (b) Details of authorized representatives, if available

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Miki Maze Milling Private Limited on 11th February 2024.
 The creditors of Miki Maze Milling Private Limited are hereby called upon to submit their claims with proof on or before 25.02.2026 to the interim resolution professional at the address stated above.
 The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by courier. The claims should be submitted to the interim resolution professional at the address stated above. The claims should be submitted to the interim resolution professional at the address stated above.
 CA Sunil Jagdishchandra Shah
 Reg. No. IBBI/PA-0119-P0047/2012-19/181814
 AFA No. AA/1101/452/2006/181814
 AFA Validity Date: 30/06/2027
 Date: 13.02.2026
 Place: Ahmedabad

OPTIMUS FINANCE LIMITED

Regd. Office: 504A, "OZONE", Dr. Vikram Sarabhai Marg, Vadi-Wadi, Vadodara - 390003.
 Phone: 0265 - 2325321 Website: www.optimusfinance.in Email: info@optimusfinance.in
 CIN: L65910G1991PLC015044

EXTRACT OF STATEMENT OF CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE THIRD QUARTER AND NINE MONTHS ENDED 31ST DECEMBER, 2025

(Rs. in Lakhs)

Sl. No.	Particulars	CONSOLIDATED				
		Quarter Ended	Quarter Ended	Nine Months Ended	Year Ended	
		31.12.2025 (Unaudited)	30.09.2025 (Unaudited)	31.12.2024 (Unaudited)	31.03.2025 (Audited)	
1	Total Income from operations (Net)	4432.67	4735.18	3801.21	13164.70	11450.89
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	241.27	343.94	343.58	845.62	886.72
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	241.27	343.94	343.58	845.62	886.72
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	208.18	291.39	295.91	741.98	753.67
5	Total Comprehensive Income for the period	279.29	499.96	393.76	1020.51	889.64
6	Equity Share Capital (Face Value Rs. 1/- per share)	747.23	747.23	747.23	747.23	747.23
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	4980.99
8	Earnings Per Equity Share on net profit after tax (Fully paid-up equity share of Rs. 1/- each)	0.17	0.23	0.24	0.59	0.62
	Basic: (₹)	0.17	0.23	0.24	0.59	0.62
	Diluted: (₹)	-	-	-	-	-

Notes: 1. Key numbers of Unaudited Standalone Financial Results:

Sl. No.	Particulars	STANDALONE				
		Quarter Ended	Quarter Ended	Nine Months Ended	Year Ended	
		31.12.2025 (Unaudited)	30.09.2025 (Unaudited)	31.12.2024 (Unaudited)	31.03.2025 (Audited)	
1	Turnover (Revenue from operations)	3250	3244	3808	9723	1148.72
2	Profit Before Tax	1528	1657	2225	44.82	64.14
3	Profit After Tax	1076	1240	1682	33.23	48.12

(In above table, brackets denotes negative figures)
 The said results have been reviewed by the Audit Committee and approved by the Board of Directors of the Company at its Meeting held on 12th February, 2026.

The above is an extract of the detailed financial results filed with the Stock Exchange under Regulation 33 of SEBI (Listing Obligations and Disclosures Requirements) Regulation, 2015. The full financial results are available on the Stock Exchange Website at (www.sebiindia.com) and on Company's website at (www.optimusfinance.in)
 The detailed Financial Results of the Company for the Third Quarter ended on 31st December, 2025 can be accessed through the below QR Code.



For Optimus Finance Limited
 Sd/-
 Dipak V. Raval
 (Whole Time Director)

ZONAL OFFICE: RAJKOT ZONE, Para Bazar, M.G. Road, Rajkot, Ph: 0261-2232388

MO: 97718 37201 / 90990 58339
 Rajkot.ARD@bankofindia.bank.in

FOR SALE OF MOVABLE & IMMOVABLE ASSETS UNDER THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002. READ WITH PROVISION TO RULE 6(i) AND 8(6) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002.

E-AUCTION DT.: 27.02.2026 SALE NOTICE

Under "AS IS WHERE IS", "AS IS WHAT IS", and "WHATEVER THERE IS" basis

IMPORTANT DATES : Date & Time of Inspection of the Property : 24.02.2026 & 25.02.2026 (From 11.00 AM to 2.00 PM)
 Last Date for Submission of EMD : 27.02.2026 by 5.00 PM
 Last Date for Submission of Bids : 27.02.2026 by 5.00 PM
 Date & Time of E-Auction : 27.02.2026 from 11.00 AM to 5.00 PM (With auto extensions of 5 minutes duration)

Slr. Lot No.	Name & Address of Borrowers / Guarantor / Proprietor	Property ID	Description of the Movable & Immovable Property	Type of possession	Date of notice under section 13(2) Demand Notice and amount mentioned in the notice	Reserve Price (₹)	EMD (Amount in Lakhs)	Name, Address Mobile No. of Beneficiary Branch, A/C No. & IFSC Code
01	Borrower: Narendra Ambalal Kamnara Archana Narendra Kamnara (Co-Borrower) Reading at: Block No. 5, Room No. 120, Old Thane Main Road, Near First Bus Stop, Anandnagar Bhanuagar, Gujarat-364005	BKID219	Flat No. C-302, 1st Floor, C/Hwy (Sapulara) of Mubhambaneri, Awas Yojana at Tansariya, Bhuvanagar-364007 Registered Owner: Narendra Ambalal Kamnara & Archana Narendra Kamnara Area of Flat: 709 Sq. Ft.	Physical	Notice Dt: 18-03-2025 Notice Amount: Rs. 27.28 Lakhs and interest & other charges thereafter. Possession Dt: 28.09.2025	25.20	2.52	Bank of India, Bhanuagar Branch Mob No: 90999 58382 Post A/c No. 115 (digi): 3209020000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0003382 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
02	Borrower: Manish Vikrambhai Ghya Bh'raj, Krishna Aditya Park Colony Junagadh Highway, near Vad. Dist. - Gir Somnath-362265 Guarantor: Himansu Dayalal Nirmal Disha Aparna, 2nd Floor, Behind Swaminagar Temple, Veraval, Dist. Veraval, Gir Somnath-362265	BKID230	Double Storied House in Krishna Aditya Park, Opp. Sim Swaminagar Mandir, Junagadh Road, Veraval, Dist. - Gir Somnath - 362 265 over R.S. No.124 & 124B, Plot No. 1, Block No. 19 Registered Owner: Manish Vikrambhai Ghya Area of Plot: 68.58 Sq. Mts.	Physical	Notice Dt: 14.06.2025 Notice Amount: Rs. 30.81 lakhs and interest & other charges thereafter. Possession Dt: 09.09.2025	17.60	1.76	Bank of India, Veraval Branch Mob No: 90999 58382 Post A/c No. 115 (digi): 3219020000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0003311 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
03	Borrower: Rajesh Harilal Gohat Ta. Makli, Cuttly Bazar, Kharivada, Veraval, Dist. - Gir Somnath-362265	BKID250	Residential House at Chamunda Society over Plot No. 1, 2nd Floor, Survey No. 26 at Ver. Bhadrava, Veraval, Dist. - Gir Somnath, Gujarat-362265 Registered Owner: Rajesh Harilal Gohat Plot Area: 76.78 Sq. Mts.	Symbolic	Notice Dt: 01.05.2025 Notice Amount: Rs. 13.39 lakhs and interest & other charges thereafter. Possession Dt: 09.09.2025	13.00	1.30	Bank of India, Surendranagar Branch Mob No: 90999 58390 Post A/c No. 115 (digi): 3209020000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0002290 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
04	Borrower: Manhar Chamnabhai Jadv Reading at: "Akashdeep" Near Reliance Tower, Avadheshwar Township, Ratnapur, Surendranagar-363020	BKID251	Double Storied Residential House at Raj Laxmi Nagar, Opp. Sagar Kharaj, Off. Md Rd Road, At: Dudhga, Tal. Washidan, Dist. Surendranagar, Gujarat-363001 Plot over C.S. Ward No. 1, C.S. No. 5206, Plot No. 33 Registered Owner: Manhar Chamnabhai Jadv Plot Area: 79.85 Sq. Mts.	Symbolic	Notice Dt: 25.07.2025 Notice Amount: Rs. 23.21 lakhs and interest & other charges thereafter. Possession Dt: 06.11.2025	19.50	1.95	Bank of India, Surendranagar Branch Mob No: 90999 58390 Post A/c No. 115 (digi): 3209020000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0002290 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
05	Borrower: Shree Hanuman Industries (Prop. Manhar Chamnabhai Jadv Address at: "Akashdeep" Near Reliance Tower, Avadheshwar Township, Ratnapur, Surendranagar-363020	BKID252	Industrial Plot with Factory Shed at Manashi Industrial Park, Near-Pooja Foods, Surendranagar - Muli Highway, Tal. Muli, Dist. Surendranagar, Gujarat-363010 Shahpur, Tal. Muli, Dist. Surendranagar, Gujarat-363010 Registered Owner: Manhar Chamnabhai Jadv Plot Area: 179.75 Sq. Mts.	Symbolic	Notice Dt: 29.07.2025 Notice Amount: Rs. 70.65 lakhs and interest & other charges thereafter. Possession Dt: 06.11.2025	27.00	2.70	Bank of India, Lakhajir Road Branch Mob No: 90999 58391 Post A/c No. 115 (digi): 3101920000033 IFSC (letter in 4, 5, 6 & 9 are zero): BKID0003311 A/C Name: INTERMEDIARY INWARD OUTWARD REMITTANCE
06	Borrower: Sky Steel (Prop. Ranjanben Mukeshbhai Devadya Gukeshbhai Keshavbhai Devadya All residing at: Block No. 52, Rameshwar Avenue, Kamnara Road, Rajkot-360003	BKID254	Factory Shed over Industrial Plot No. Sub Plot No. 7A/1 of Sub Plot No. 7A of Plot No. 7 of No. 289 (Old R.S. No. 92 paki) 15 paki (1) of Village Pugalata, Tal. - Kotda-Sangam, Dist. - Rajkot, Gujarat - 36					

